

PHYSICAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 18-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	EX	245/17	TULSI RAM SHARMA	Vs.	KAILASH CHAND & ORS
2	EX	277/17	NATIONAL INSURANCE COMPANY LTD.	Vs.	VIJAY KUMAR AND ANR.
3	EX	619/18	HDFC EGRO GEN INSURANCE CO. LTD	Vs.	MANNU LAL
4	EX	655/18	ORIENTAL INSURANCE CO. LTD.	Vs.	MANISH GUPTA
5	EX	6417/18	SALMA BANO	Vs.	RAJESH KUMAR
6	EX	6516/18	THE NEW INDIA ASSURANCE COMPANY LTD.	Vs.	SANJAY KUMAR AND ANR.
7	EX	6531/18	MAYA DEVI @ JYANTI DEVI	Vs.	AARVIND PRASAD
8	EX	181/19	LALSA DEVI	Vs.	DUKHAN SINGH
9	EX	698/19	PARDEEP SINGH	Vs.	RAHUL ARORA
10	EX	1199/19	ISHRAK MALIK	Vs.	HEMANT KUMAR
11	M Ex	390/19	ANITA AND ORS.	Vs.	MANSOOR ALAM & ORS.
12	M Ex	116/20	SITARA BEGAM AND ORS	Vs.	DTC AND ANR
13	M Ex	117/20	ANUTHA KUMAR YADAV	Vs.	GANGADHAR KUMAR AND ORS
14	Misc DJ	133/20	CHANDAN MAHTO	Vs.	SHANU @ SONU AND ORS
15	Misc DJ	162/20	RUBY KHATOON	Vs.	SARNAM SINGH AND ORS.
16	Misc DJ	199/20	RANDHIR SINGH	Vs	SAGIR & ORS
17	Misc DJ	200/20	SANTOSH KUMAR	Vs	SAGIR & ORS
18	MACT	827/19	DALBIR KAUR	Vs.	UNTRACE
<u>Judegment</u>					
19	CS DJ	272/2015 14128/16	MR. RICKIE KHOSLA	Vs.	MS LOH VANIZYA UDYOG PVT. LTD. (DDA)

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